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सत्यमेव जयते

Government of India

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No.CG/Meeting Circular-DIPP/2016/14

Dated: 01-03-2018

CIRCULAR

Subject: Stakeholders Meeting regarding issues related to Working of patents under the Patents Act, 1970.

In view of certain issues being raised regarding the provisions of working of patents in the Patents Act 1970 (as amended), it has been decided to have consultation meeting with stakeholders to receive feedback and further streamline procedures in this regard.

Accordingly, stakeholders are requested to submit comments on the issues relating to working of Patents i.e. Section 146 of the Patents Act 1970 (as amended) read with Rule 131 of Patent Rules 2003 including Form 27, and penal provisions provided in Section 122. Comments received till 16/03/2018 will be considered and select stakeholders will be invited for a meeting to be held on 21/03/2018.

Interested stakeholders are requested to submit their comments to Dr. W. M. Dhumane at wm.dhumane@nic.in and Dr. Usha Rao at drusharao.ipo@nic.in on or before 16th March, 2018.


(O.P. Gupta) 01/03/18

Controller General of Patents, Designs & Trade Marks